

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO. 1182

ANSWERED ON TUESDAY, 10 FEBRUARY, 2026/ 21 MAGHA, 1947 (SAKA)

COOPERATIVE BANKS IN TELANGANA

1182 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of Cooperative Banks including the Urban Cooperative Banks (UCB) that are functional in the State of Telangana;
- (b) whether all the deposits in the Cooperative Banks and Urban Cooperative Banks (UCB) in the State of Telangana have been covered by Deposit Insurance and Credit Guarantee Corporation (DICGC) of India;
- (c) if so, the details thereof; and
- (d) the details of claims settled by DICGC in the Cooperative Banks in Telangana?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): As informed by Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD), there are 48 Urban Cooperative Banks and 10 Rural Cooperative Banks (01 State Cooperative Bank and 09 District Cooperative Central Banks) in the state of Telangana.

(b) to (d): As informed by Deposit Insurance and Credit Guarantee Corporation (DICGC), various types of deposits such as savings, fixed, current, recurring, etc. are insured by DICGC up to Rs.5 lakh per depositor (including principal and interest). As on September 30,2025, Rs.15,295.82 crore of deposits in Rural and Urban Cooperative Banks in the State of Telangana stand insured by DICGC.

As informed by DICGC, claims amounting to ₹43.08 lakh have been settled in respect of Tandur Mahila Co-op Urban Bank Ltd., Telangana in 2016.
